

**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA/TA/MP No. 481/96

Amas Ram Bhattacharya Versus: VOD & OP.

Date of Order	Orders
28-9-2000	None present for the applicant even in the revised list today. Mr. S. S. Hasan, Counsel for respondents On the perusal of order sheets, it appears that none was present for the applicant on 20-1-2000, 8-5-2000, 3-8-2000 and today. It appears that the applicant has lost interest in this OA. Therefore, this OA is dismissed in default and for non prosecution. <i>(N. P. NAWANI)</i> ADMINISTRATIVE MEMBER <i>S. K. Agarwal</i> Member (Judicial)

Recd-cfr
9.10.2000

Copy sent
to applicant
3523
with
date 11/10/2000

22/10/2000